

(ख) यदि हां, तो उसका ब्यौरा क्या है और इसे कब तक अमल में लाने का संभावना है, और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

सिचाई और विद्युत मंत्री (श्री बी० शंकरानन्द) : (क) केन्द्रीय सरकार के पास इस प्रकार का कोई प्रस्ताव नहीं है।

(ख) प्रश्न नहीं उठता।

(ग) बिजली की सप्लाई के टैरिफ सम्बन्धी निर्णय राज्य विद्युत बोर्डों/राज्यों के विद्युत विभागों द्वारा किए जाते हैं।

गेहूं का वसुली मूल्य

562. श्री रामचन्द्र विकल : क्या दूधि और ग्रामीण विकास मंत्री यह वतान की कृपा करेंगे कि :

(क) क्या सरकार गेहूं का वसुली मूल्य बढ़ाने का विचार रखती है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

दूधि और ग्रामीण विकास मंत्री (श्री बूटा सिंह) : (क) से (ग) 1985-86 के विपणन मौसम के लिए गेहूं की मूल्य नीति पर सरकार सक्रिय रूप से विचार कर रही है।

Cauvery water dispute

565. SHRI R. RAMAKRISHNAN;
SHRI M. KADHARSHA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the long pending Cauvery water dispute between Tamil Nadu and Kerala has been resolved; and

(b) if not, what steps Government propose to take in the matter?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) and (b) At the Chief Ministers' meeting convened by the Centre in April 1983 of the Cauvery basin States, viz. Karnataka, Kerala, Union Territory of Pondicherry and Tamil Nadu, where Tamil Nadu was represented by Minister for Electricity, at the initiative of Chief Minister, Karnataka, it was decided that the States, especially Tamilnadu and Karnataka would resume bilateral discussions to arrive at a mutual understanding and the officers of the concerned States would meet and come to an understanding about the availability of waters and savings to be effected in the present uses. It was also decided that further meeting of Chief Ministers may be convened by Centre after bilateral discussions. In pursuance of this, the Chief Ministers of Karnataka and Tamilnadu met informally only in January, 1984 and decided that as soon as mutual exchange of data is completed they would hold further discussions. As per information furnished by Karnataka, the Chief Ministers of Karnataka and Tamilnadu have not concluded their discussions.

Setting up of Horticulture and Forest Universities in Himachal Pradesh

564. SHRIMATI KRISHNA KAUL: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether the Central Government have approved the setting up of a Horticulture and a forest University at Solan in Himachal Pradesh;

(b) if not, the reasons therefor; and

(c) by when Government intend to fulfill this long awaited need of the people of Himachal Pradesh?